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Title: Presentation of the statements of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI BIREN SINGH ENGTI (AUTONOMOUS DISTT. ASSAM): I beg to lay on the Table the following: -

1. Final Action Taken Statement of the Government on the recommendations contained in Chapter I of the Thirty-fifth Report (14th Lok Sabha) on the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Twenty-second Report (14th Lok Sabha) on the Ministry of Finance, Department of Financial Services on "Reserve Bank of India – Credit facilities provided by the Nationalised Banks to the Scheduled Castes and Scheduled Tribes".
2. Final Action Taken Statement of the Government on the Recommendations contained in Chapter I of the Seventh Report (15th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Thirty-sixth Report (14th Lok Sabha) on the Ministry of Social Justice and Empowerment on "National Commission for Scheduled Castes – Its mandate and achievement – A review of its organization and working".
3. Study Tour Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on their visit to Mumbai, Nasik and Goa during October, 2010.

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